उपसभाष्यक्ष (श्री अप्ररविन्द गएो झ कुलकर्एों): यह बिजनेस एडवाइजरी कमेटी का फैंसला है।

श्वो नागेश्वर प्रसाद शाही : बिजनेस एडवाइजरी कमेटी झगर गड़बड़ करेतो क्या ठम मान लेंगे ?

श्री झनन्त प्रसाद झर्ना (विहार) : उनकी पार्टी के लोग उसमें नहीं हैं . . . (Interruptions)

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Shahi, the House has its own conventions. Let them come before it.

SHRI NAGESHWAR PRASAD SHAHI: The House is supreme &.s against the Business Advisory Committee. We can change the decision of the Business Advisory Committee. Sa we are not bound by it. We can change it,

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You are introducing some new element.

fcHRI NAGESHWAR PRASAD SRAHI: Not a new element . . .

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): There are conventions. Mr. Shahi, you are an experienced Member of this House, a longstanding Member. You must know . . .

SHRI NAGESHWAR PRASAD SHAHI: Through you, Sir, I convey to the Leader of the House . . .

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all right. SHRI NAGESHWAR PRASAD SHAHI: . . . that the time should be extended.

## election purposes MESSAGE FROM THE LOK SABHA

by industrialists for

The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Suppression of Immoral Traffic in Women and Girls (Amendment) Sill, 1978, as passed by Lok Sabha at it-s sitting held on the 22nd November, 1978."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN ,(SHRI ARVIND GANESH KULKARNI): The House stands adjourned till 2-St

P.M.

The House then adjourned for lunch at thirteen minutes past one of the clock.

The House reassembled alter lunch at thirty-five minutes past two of the clock, the Vice-Chairman (Shri Arvind Ganesh Kulkami) in the Chair.

## REFERENCE TO ALLEGED PAYMENT OF RS. 113 CHORES BY INDUSTRIALISTS TO SHRDHATI INDD3A GANDHI FOR ELECTION PURPOSES—Continued.

श्वी अनन्त प्रसाद शर्मा (विहार) : आज अभी एक स्पेशल मेन्यन के दौरान में श्वी महाबीर माई ने एक बहुत ही असत्य का बयान किया हं ग्रीर उन्होंने यह कहा, उपसभा-ध्यक्ष महोदय, मैं इस बात को कह ता नहीं किन्तु उन्होंने एक असत्य का बयान किया है इसलिए... (Interruptions).